

### इसबगोल का निर्यात

4714. (श्री विरदाराम फुलवारिया: वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार इसबगोल का निर्यात करती है ;

(ख) यदि हां, तो वर्ष 1984-85 के निर्यात लक्ष्य क्या हैं ;

(ग) उन फर्मों के नाम क्या हैं जिनके माध्यम से निर्यात होता है और उन देशों के नाम क्या हैं जिनको यह फर्म निर्यात करती है ; और

(घ) सरकार को इसके निर्यात से कितनी आमदनी होती है और तत्संबंधी ब्यौरा क्या है ?

वाणिज्य मंत्रालय में और पूति विभाग में राज्य मंत्री (श्री निहार रंजन लास्कर) :

(क) इसबगोल (सीलियम सीड्स तथा सीलियम हस्क) के निर्यात की अनुमति अनियंत्रित आधार पर मुक्त रूप से है ।

(ख) 1984-85 के दौरान 20 करोड़ रु. के इसबगोल निर्यात की संभावना है ।

(ग) जबकि निर्यातों के गंतव्य स्थल का निर्धारण चार्जों और आफर की गई कीमतों के आधार पर किया जायेगा, इसबगोल के प्रमुख निर्यातक निम्न-लिखित हैं :—

1. मँ. हिन्दुस्तान ट्रेडिंग कारपोरेशन, सिधपुर
2. मँ. जय इन्डस्ट्रीज, सिधपुर
3. मँ. के. वी. पटेल, सिधपुर

4. मँ. विजय इन्डस्ट्रीज, सिधपुर

5. मँ. अबुध्या इन्डस्ट्री, सिधपुर

6. मँ. सतपाल कुमार एंड सन्स, सिधपुर

7. मँ. सिधपुर ईसबगोल प्रोसेसिंग कं., सिधपुर

8. मँ. राजेन्द्र ब्रादर्स सिधपुर

ईसबगोल का निर्यात संयुक्त राज्य अमरीका, कनाडा, पश्चिम जर्मनी, इटली, ब्रिटेन, आयरलैंड, फ्रांस, जापान, मैक्सिको, संयुक्त अरब, अमीरात, वहरीन, मस्कट, श्री लंका, सऊदी अरब, कतार आदि को किया जाता है ।

(घ) सरकार इस मद का निर्यात सीधे नहीं कर रही है ।

### Assistance by IDBI to Cost Over-Run Projects

4715. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India (IDBI) has been obliged to fund increasingly that cost over-runs of the projects assisted by it,

(b) if so, whether any study has been made as to how the assisted units had suffered cost over-runs;

(c) the particulars of projects seeking over-runs finance and which of them are located in backward areas in Orissa;

(d) whether the cost over-runs had been lower in projects set up in the above areas; and

(e) the total funds deployed for cost over runs ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY) :

(a) While granting assistance to projects, it is the usual practice with the Industrial Development Bank of India (IDBI) to take an undertaking from promoters that in case of any over-run in cost of project, promoters will finance it without seeking additional financial assistance from IDIB. However, in cases where over-runs are considered reasonable and beyond the control of the promoters and also taking into consideration the need for speedier implementation of projects, IDIB extends assistance for financing overruns on the merits of individual cases.

(b) Studies and analysis of cost overruns are periodically made.

(c) and (d) IDBI has sanctioned an aggregate amount of Rs. 1092.50 lakhs for meeting overruns in the case of 10 projects in Orissa during the last five years. Out of the 10 projects 8 are located in backward areas. The percentage of cost overrun in respect of the 3 projects in backward areas has varied from 19.3% to 41.00%, while in respect of the 2 projects in non-backward areas it was 21.5% and 59.7%. In accordance with the provisions of Sec. 29 of the Industrial Development Bank of India Act, 1964 information relating to individual constituents of IDBI cannot be divulged and hence the particulars of the projects which have sought finance for IDBI for meeting overruns cannot be disclosed.

(e) As on 30.6.1984, IDBI has sanctioned cumulative direct assistance amounting to Rs. 452 crores for meeting cost overrun in the country.

**Committee to Review Arrangements for  
Financing Shipping Companies**

4716. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have appointed a special committee to review

arrangements for financing shipping companies and granting to them during recession with special reference to the application of banking principles to the maximum possible extent;

(b) if so, the composition of this committee and the names of shipping companies which come up to them for grant of financial assistance and the amount of assistance applied for by each one of them;

(c) the guidelines, if any, laid down for grant of such financial assistance; and

(d) whether any mechanism has been devised for monitoring the proper utilisation of the assistance and over seeing the finance working of these Shipping Companies?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY) :

(a) The Government have set up an inter-Ministerial Committee under the Chairmanship of Secretary, Shipping and Transport to consider measures for relief to shipping companies in the context of the recession.

(b) & (c) The composition of the Committee is as under :—

- |    |   |          |
|----|---|----------|
| 1. | Secretary (Shipping & Transport)                            | Chairman |
| 2. | Director General of Shipping, Bombay                        | Member   |
| 3. | Adviser/Join—<br>Adviser (Transport)<br>Planning Commission | Member   |
| 4. | Executive Director,<br>SDFC                                 | Member   |
| 5. | Joint Secretary<br>(Shipping)                               | Member   |